

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3504  
TO BE ANSWERED ON 08.08.2016**

**Control on Private Managements**

**3504. SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is giving top priority for education and sets objectives to ensure that the education is not commercialised and parents and students are not exploited by a few unscrupulous private managements; and

(b) if so, the details thereof and the steps being taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

**(DR. MAHENDRA NATH PANDEY)**

(a) and (b): Yes, Madam. The Government has accorded priority to education and this is clearly articulated in 'Some Inputs for the Draft National Education Policy (NEP), 2016' which has been formulated by the Ministry of Human Resource Development. It is stated that the government will take steps for reaching the long pending goal of raising the investment in education sector to at least 6% of GDP as a priority. It reiterates that education, in Indian context, should be considered a public good and there is a need for greater public investment in the sector. It states that appropriate regulatory and monitoring rules and mechanisms will be designed for private pre-schools and separate education tribunals will be established at the centre and in the states to deal with litigation and address public grievances against government as well as private schools/ institutions.

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